## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P 202/2007 C.A.40/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name	of the Company	Ramesh Kumar Agarwa & Ors.	I & OrsVs-Chemicon Engg. C	Consultants Pvt. Ltd.
Under Section		397/398		
SI. No.			Appearing on behalf of	Signature with date

1. MR. JISHNU CHOUDHURY, ADU 2. MR. SAUMABHO GHOSE, ADV 3. MR. A. AGARWALLA, ADV 4. MISS. F. NASIM, ADV 5. MR. RATUL DAS, ADV.

Applicant

F. Nasim 8/11/17.

D. N. Sharma, Adv Animog Balu, Adv Petitioner 12010 Fin CA40/2010

## ORDER

Ld. Counsel for the petitioners and the respondents are present.

Petitioner has filed supplementary affidavit against which no rejoinder has been filed. Ld. Counsel for the respondents made a request

that she may be given time for filing rejoinder. Prayer is allowed subject to payment of Rs. 5,000/- as cost, which shall be paid to the Prime Minister's National Relief Fund. Reply may be filed after paying the cost within 2 weeks.

List on 20/12/2017.

(Jinan K.R.)

Member (J)

Sol

(Vijai Pratap Singh)

Member (J)